

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF **MULTIPLUS HOLDINGS LIMITED (MHL)**

(Regd. Off.: C/o. Shreeji Warehousing Corporation, Plot No. 5/B, Kureshi Nagar, Kurla (E), Mumbai-400 070)

Further to the Public Announcement ('PA') dated March 10, 2007 to the shareholders of MHL issued by Ashika Capital Limited ('Manager to the Offer') on behalf of **Mr. Jignesh Ramniklal Sheth** and **Mrs. Krishna Jignesh Sheth** (hereinafter collectively referred to as 'Acquirers') pursuant to and in compliance with Regulation 10 & 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations'), the shareholders are requested to kindly note the following:

1. The Acquirers has sought the appointment of Mr. Jignesh Ramniklal Sheth (one of the Acquirers) as a Director on the Board of MHL and accordingly, the meeting of the Board of Directors of the company will be held on June 25, 2007 to consider his appointment. The said appointment is in compliance with the second proviso to regulation 22(7) of the Regulations.

2. The Schedule of activities pertaining to the Offer is as under:

Activities	Original Date & Day	Revised Date & Day
Public Announcement	March 10, 2007 (Saturday)	March 10, 2007 (Saturday)
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	March 17, 2007 (Saturday)	March 17, 2007 (Saturday)
Last Date for a Competitive Bid, if any	March 31, 2007 (Saturday)	March 31, 2007 (Saturday)
Date by which the Letter of Offer to be Despatched to shareholders	April 21, 2007 (Saturday)	June 22, 2007 (Friday)
Date of Opening of the Offer	April 27, 2007 (Friday)	June 27, 2007 (Wednesday)
Last date for revising the Offer Price/ Number of Shares	May 7, 2007 (Monday)	July 5, 2007 (Thursday)
Last date for Withdrawal of Acceptance by Shareholders	May 11, 2007 (Friday)	July 11, 2007 (Wednesday)
Date of Closing of the Offer	May 16, 2007 (Wednesday)	July 16, 2007 (Monday)
Date by which communicating rejection/acceptance and despatch of Cheques/Demand Drafts towards payment of consideration to be completed	May 31, 2007 (Thursday)	July 31, 2007 (Tuesday)

All other terms and conditions of the Offer remain unchanged. The Acquirers accept full responsibility jointly and severally for the information contained in this announcement and also for the obligations of Acquirers laid down in the Regulations.

This announcement would also be available on the SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of the Acquirers:

ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai-400021.

Tel: +91-22-66111700; Fax: +91-22-66111710

E-Mail: mbd@ashikagroup.com

Contact Person: Mr. Narendra Kumar Gamini

Place: Mumbai

Date: June 20, 2007.

